

**Immediate**

No.C-18013/29/2014-Ad.IVA  
Government of India  
Ministry of Finance  
Department of Revenue  
(Central Board of Excise and Customs)

5<sup>th</sup> Floor, HUDCO Vishala Building,  
Bhikaji Cama Place, New Delhi.

Dated : 27 April, 2016..

To

All Chief Commissioners/Commissioners,  
(Central Ex., Customs & ST)  
Directorate Generals under CBEC.  
Pr.CCA, CBEC, New Delhi.

Subject: Instructions regarding revision of pension of pre-2006 pensioners,  
dilinking of revised pension from qualifying service of 33 years.

Sir,

I am directed to forward herewith a copy of Department of Pension & Pensioners' Welfare's Office Memorandum No.38/37/08-P&PW(A) dated 06th April, 2016 on the subject mentioned above for compliance.

Yours faithfully,



(B.Ginkhan Mang)  
Under Secretary to the Government of India

Encl: As above.

✓ Copy to : Webmaster, CBEC for uploading the instructions  
on CBEC's website



(B.Ginkhan Mang)  
Under Secretary to the Government of India